

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos. 24437-24444/2019

THE STATE OF UTTAR PRADESH & ANR.

Petitioner(s)

VERSUS

TRILOKI NATH TIWARI & ORS.

Respondent(s)

(With IA No. 159765/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 159758/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 166005/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 159776/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 159773/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 159769/2021 - APPLICATION FOR CONDONATION OF DELAY IN FILING THE APPLICATION FOR SETTING ASIDE THE ABATEMENT and IA No. 104934/2020 - APPLICATION FOR PERMISSION and IA No. 122295/2021 - APPLICATION FOR SUBSTITUTION and IA No. 122281/2021 - APPLICATION FOR SUBSTITUTION and IA No. 122500/2021 - APPLICATION FOR SUBSTITUTION and IA No. 122279/2021 - APPLICATION FOR SUBSTITUTION and IA No. 122490/2021 - APPLICATION FOR SUBSTITUTION and IA No. 122305/2021 - APPLICATION FOR SUBSTITUTION and IA No. 151003/2019 - EXEMPTION FROM FILING O.T. and IA No. 122298/2021 - EXEMPTION FROM FILING O.T. and IA No. 122284/2021 - EXEMPTION FROM FILING O.T. and IA No. 122503/2021 - EXEMPTION FROM FILING O.T. and IA No. 122280/2021 - EXEMPTION FROM FILING O.T. and IA No. 122495/2021 - EXEMPTION FROM FILING O.T. and IA No. 104935/2020 - EXEMPTION FROM FILING O.T. and IA No. 122306/2021 - EXEMPTION FROM FILING O.T.)

Date : 15-03-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s)

Ms. Alka Sinha, Adv.
Mr. Anuvrat Sharma, AOR

For Respondent(s)

Mr. Vishal Gupta, AOR

Mr. Tenzen Tashi Negi, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

**IA No. 159765/2021, IA No. 159758/2021, IA No. 166005/2021,
IA No. 159776/2021, IA No. 159773/2021, IA No. 159769/2021,
IA No. 122295/2021, IA No. 122281/2021, IA No. 122500/2021,
IA No. 122279/2021, IA No. 122490/2021, IA No. 122305/2021,
IA No. 122298/2021, IA No. 122284/2021, IA No. 122503/2021,
IA No. 122495/2021, IA No. 122279/2021 and IA No. 122306/2021**

Heard both the sides.

All the applications stand allowed.

**(NIDHI AHUJA)
AR-cum-PS**

**(RENU KAPOOR)
BRANCH OFFICER**